Declaration of Assets and Liabilities

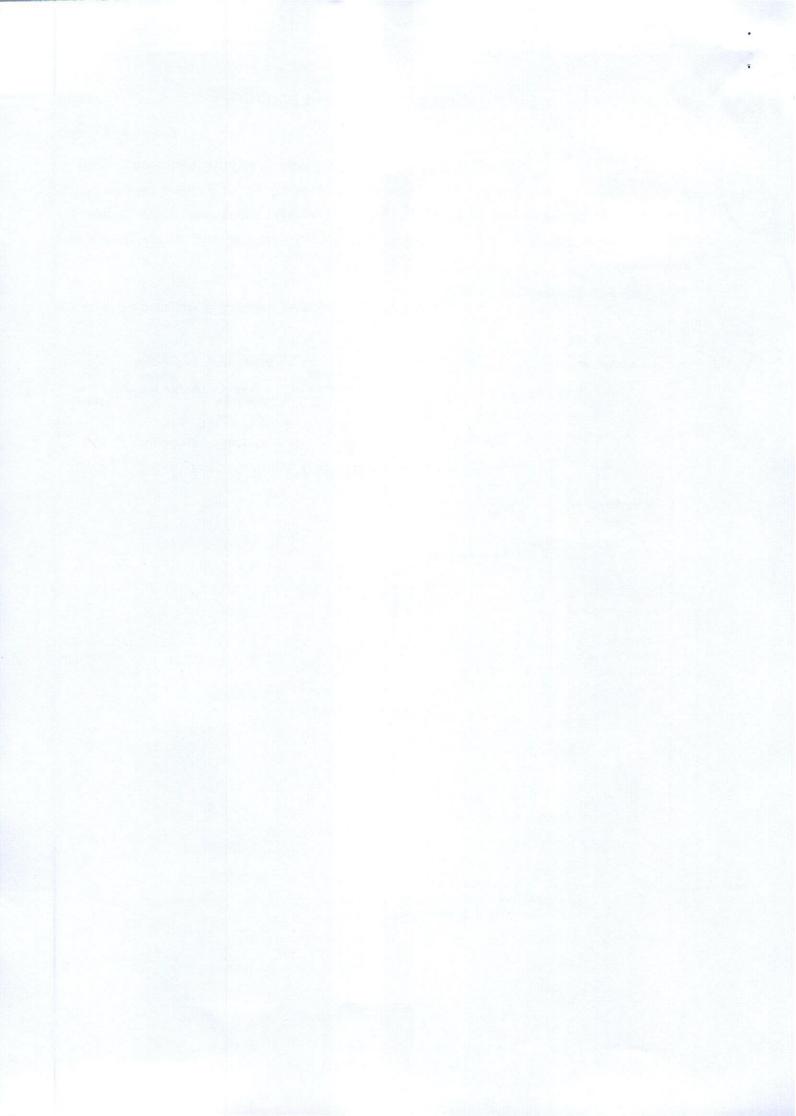
Year 2021-2022

I, <u>CHANDAN KUMAR JAISWAL</u>, Son of <u>SRI SHAMBHU NATH CHOUDHARY</u>, aged <u>39</u> years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as Office Attendant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Simmi Kumari	Dependant -1 Name Aradhya Jaiswal	Dependant-2 Name Aarav Jaiswal	Depend ant-3 Etc. Name
(i)	Cash	40,000/-	60,000/-	10,000/-	05,000/-	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1. Rs. 37,198/- SBI SB A/c 2. Rs. 6,000/- monthly SBI RD A/c 3. Rs.20,000/- [Approx] IOB, Kahalgaon [Joint SB A/c]	13,000/-[Approx] SBI SB A/c	NIL.	NIL.	NIL.
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Policy 1. Rs 1,00,000/- Premium Rs. 4816/- Y 2. Rs 50,000/- Premium Rs. 2766/- Y 3. Rs 1,00,000/- Premium Rs. 3843/- Y 4. Rs 50,000/- Premium Rs. 3263/-Y Postal Life Insurance Rs. 9920/- yearly NIC Rs. 50000/- RS. 71000/- Postal Saving A/c Rs. 500/- [Approx] Postal RD Rs. 3,000/- Monthly	LIC Policy Rs.2,50,000/- Yearly Premium Rs.12,555/-Y	NIL.	NIL.	NIL.



(v)	Motor Vehicles (details of make, etc.)	Honda Livo Motorcycle Reg.No - BR01CS - 1851	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	15 gms GOLD OF 75000/-[Approx]	100 gms GOLD OF 5,00,000/- [Approx] Silver 200 gms. 15,000/-[Approx]	10 gms GOLD OF 50,000/- [Approx] Silver 50gms Rs. 3500/- [Approx]	10 gms GOLD OF 50,000/ - [Approx] Silver 50 gms. Rs. 3500/- [Approx]	NIL.
(vii)	Other assets, such as values of claims / interests	NIL.	NIL.	NIL.	NIL.	NIL.

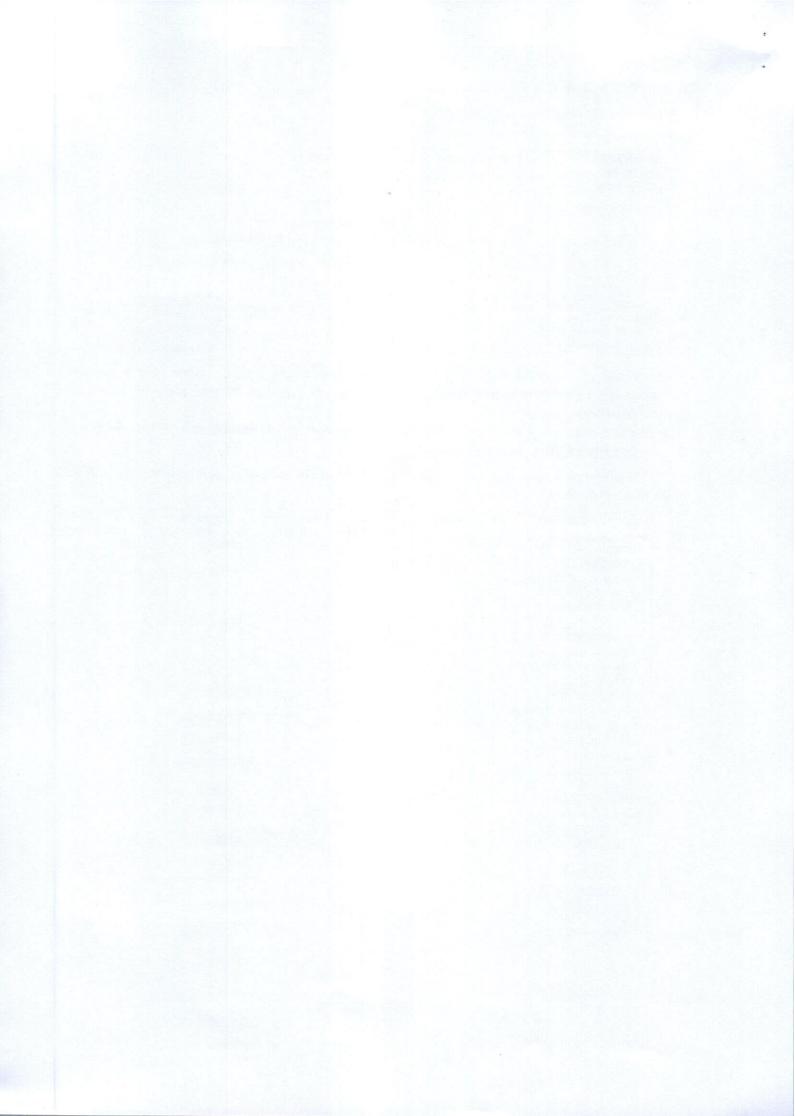
Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.



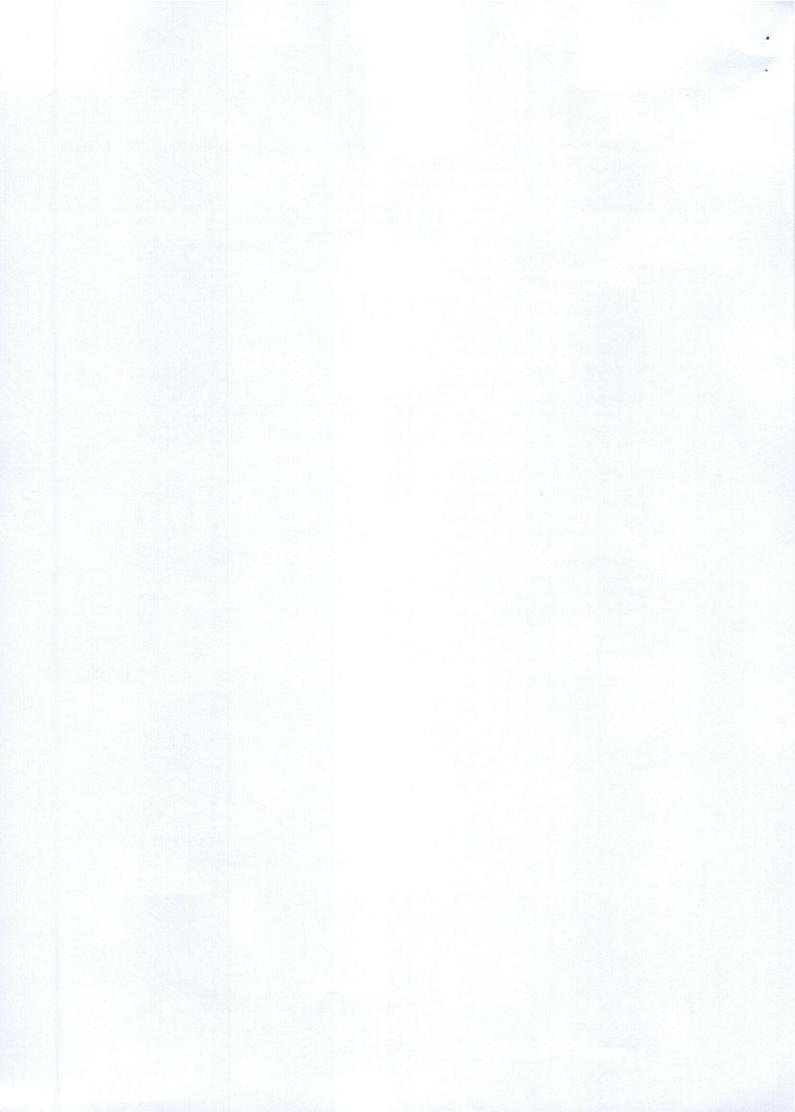
-	(v)	Others (such as	NIL.	NIL.	NIL.	NIL.	NIL.	
8		interest in property)						

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as 03.02.2022
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL AY 2021-22 PAN-AFJPJ0907M	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

-ध्या कुमाट गामिसवाल



C. **Personal Detail**

GPF/CPF/PRAN No.

PTS/BLA-1171

Gender

M

(M/F)

Date of Birth

1 9 2

(DD/MM/YYYY)

Class/Group

(A/B/C)

C

Cadre

Office Attendant, Bihar Legislative Assembly

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature -47 30 MI SI WHAIM

Name of Employee: CHANDAN KUMAR JAISWAL

Place: PATNA

Designation Office Attendant

Date: ..14 /02/2021

Department: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

